- July, 1969 and presented a memorandum to him; and
- (b) if so, what an the details of the memorandum?

THE MINISTER OF STATE IN THE MINISTRY OF H SALTH AND FAMILY PLANNING AND WORKS HOUSING AND URB. .N DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes.

(b) A copy of th; memorandum is attached. [See Appen iix LXIX, Annexure No. 29].

RAID ON THE PRI VHSES OF THE NAWAB OF IAMPUR

- 535. DR (MLS.) MANGLADEVI TALWAR: Will t e PRIME MINISTER be pleased to state:
- (a) whether any -aid by any agency of the Ministry of Fin nee was made recently at the house of Nav ab of Rampur in New Delhi; and
 - (b) if so, the det lils thereof?

THE MINISTER OF STATE IN THE MINISTRY I)F FINANCE (SHRI P. C. SETHI): (a) In connection with the investigations into (ertain transactions suspected to involve :ontravention of the Customs Act, 1961 and the Foreign Exchange Regulation Act, 1947, Nawab and Begum of Rampur were contacted. They readily furnished t'e documents required for the investigatio 1. There was therefore no need for a raid m the house of Nawab of Rampur by any of the agencies of the Ministry of Finani '...

(b) Does not ari c.

MEMORANDUM FI SM CENTRAL GOVERN-MENT EMPLC YEES AT KAMPTEE

- 536. SHRI B. D KHOBARAGADE: Will the PRIME vIINISTER be pleas:d to state:
- fa) whether Go\ Jrnment have recently received any me norandum from the Central Government employees posted at Kamptee in Vidarbha region demanding the upgradation ol Kamptee, as the city is adjacent to Nagpur; and
- (b) if so, what is the reaction of Government thereto?

THE MINISTIR OF STATE IN THE MINISTRY OF FINANCE (SHRI P.C. SETHI): (a) and (b) Representations have been -eceived from Central

Government staff posted at Kamptee fro^m time to time for the grant of house ren* and compensatory (city) allowances at the rates admissible at Nagpur. Kamptee does not qualify for payment of these al» lowances at Nagpur rates as it is a separate Municipality not contiguous to Nagpur Corporation.

"PENCH" HYDEL PROJECT IN VIDARBHA

- 537. SHRI B. D. KHOBARAGADE: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether Government have received any proposal from Government of Maharashtra for the construction of "Pench" Hydel Project in Vidarbha
- (b) if so, what are the details of this project;
- (c) when the work is likely to be started on this project?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) Yes, Madam.

- (b) Salient features of the proposed pro ject are as follows:
 - (1) A 1900 ft. long and 240 ft. high masonry dam across the river Pench near Totladoh village affording a gross storage of 48 TMC and an effective storage of 40 TMC
 - (2) Water conductor system com" prising a pressure shaft 696 ft. long and 19-5 ft. in diameter.
 - (3) An underground power station with an installation of two generating units of 70 MW each.
 - (4) A tail-race tunnel, about 4 miles long and 23-6 ft. in diameter for dropping the tail-race discharge back into the Pench river.
- (c) The project has not yet been approved by the Planning Commission for implementation.

EXPENDITURE ON BEAUTIFICATION OF NEW DELHI

- 538. SHRI M. P. BHARGAVA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) the amount of money spent in 1968 and first six months of 1969 for beautifying New Delhi: